

**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 16.10.2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
	<u>EVIDNCE</u>
	1) S.C.14/2017 2) S.C.50/2017 3) S.C.57/2017 4) S.C.62/2017 5) S.C.140/2017 6) S.C.39/2019 7) S.C.165/2019 8) S.C.173/2019 9) S.C.182/2019 10)S.C.188/2019 11)S.C.192/2019 12)S.C.205/2019 13)S.C.286/2019 14)S.C.287/2019 15)S.C.290/2019
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<u>ARGUMENTS</u>	<u>EVIDNCE</u>
1) M.A.78/2020 2) M.A.83/2020 3) R.A.96/2020 4) M.A.100/2020 5) M.A.57/2020 6) M.A.20/2020 7) M.A.19/2020 8) M.A.21/2020 9) M.A.18/2020 10)R.A.111/2020	1) S.C.338/2019
<u>FURTHER ARGUMENTS</u>	<u>CHARGE</u>
11)M.A.128/2020 12)M.A.129/2020	2) S.C.139/2013
	<u>ORDERS</u>
	3) Crl.Misc.1250/2020

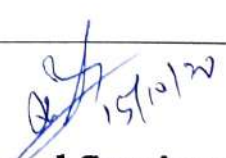


Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- 1. Other cases listed on 16.10.2020 are posted to 06.11.2020.
2. All Advocates are requested to strictly follow SOP dated
28.05.2020, 27.06.2020, 24.07.2020 and 27.08.2020 issued
By Hon'ble High Court of Karnataka.

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL
DISTRICT & SESSIONS JUDGE
Cause List Dated 16.10.2020**

<u>MORNING SESSION</u>	
1. ID.2/2016 2. RA.45/2016 3. REF.33/2016 4. RA.176/2016 5. M.A.76/2017 6. R.A.436/2012 7. R.A.134/2014 8. R.A.48/2020 9. R.A.148/2015 10.Crl.Misc.1308/2020 11.Crl.Misc.1169/2020 12.Crl.Misc.1191/2020	<u>EVIDENCE</u> 13. Misc.90/2017 14. IDC.33/2019 15. IDC.34/2019
<u>AFTERNOON SESSION</u>	
1. I.D.4/2015 2. RA.112/2016 3. RA.173/2016 4. AS.46/2019 5. SC.71/2018 6. Crl.Misc.971/2018 7. CRL.A.45/2014 8. CRL.A.46/2014 9. CRL.A.47/2014	


**I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.**

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.

II ADDITIONAL DISTRICT & SESSION COURT, BRD		
CAUSE CASES 16.10.2020		
1	SPL.C 201/2015 (HEARING)	
2	CrI.Misc. 1295/2020 (Objection)	
3	CrI.Misc. 1302/2020 (Objection)	
4	CrI.Misc. 1324/2020 (NOTICE)	
5	SPL.C 174/2020 (HBC)	
6	SPL.C 197/2020 (HBC)	
7	SPL.C 216/2020 (HBC)	
8	SPL.C 331/2020 (HBC)	
9	SPL.C 558/2018 (FDT)	
10	SPL.C 409/2019 (Charge)	
11	SPL.C 412/2019 (Charge)	
12	SPL.C 416/2019 (Charge)	
13	SPL.C 451/2019 (Charge)	
14	CrI.Misc. 1258/2020 (ORDER)	
15	CrI.Misc. 1261/2020 (ORDER)	
16	CrI.Misc. 1272/2020 (ORDER)	
17	Cr No. 147/2020 (ORDER)	

Afternoon Session

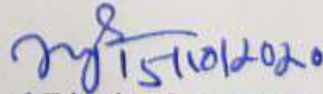
18	SPL.C(SC/ST Act 693/2011 (JUDGEMENT))	
19	SPL.C 22/2013 (Evidnce)	
20	SPL.C 138/2013 (Evidnce)	
21	SPL.C 72/2015 (Evidnce)	
22	SPL.C 79/2015 (Evidnce)	
23	SPL.C 156/2015 (Evidnce)	
24	SPL.C 39/2018 (Evidnce)	
25	SPL.C 47/2018 (Evidnce)	
26	SPL.C 70/2018 (Evidnce)	
27	SPL.C 250/2018 (Evidnce)	
28	SPL.C 402/2018 (Evidnce)	
29	SPL.C 473/2018 (Evidnce)	
30	SPL.C 94/2019 (Evidnce)	
31	SPL.C 97/2019 (Evidnce)	
32	SPL.C 185/2019 (Evidnce)	
33	SPL.C 193/2019 (Furnish Surety by)	

II ADDITIONAL DISTRICT & SESSION COURT, BRD ADJOURNED CASES 16.10.2020		
1	SPL.C 119/2015 (Evidence)	17-11-2020
2	SPL.C 48/2014 (Await report)	23-11-2020
3	SPL.C 384/2019 (FDT)	23-11-2020
4	SPL.C 201/2020 (Call for records)	24-11-2020
5	SPL.C 158/2013 (Await)	25-11-2020
6	SPL.C 16/2014 (NBW Proclamation and attachment)	25-11-2020
7	SPL.C 11/2016 (FDT)	25-11-2020
8	SPL.C 65/2016 (NBW Proclamation and attachment)	25-11-2020
9	SC 63/2016 (NBW TO ACCUSED)	25-11-2020
10	SPL.C 98/2016 (NBW Proclamation and attachment)	25-11-2020
11	SPL.C 57/2015 (Evidnce)	27-11-2020
12	SPL.C 53/2015 (Evidnce)	30-11-2020
13	SPL.C 157/2015 (Evidnce)	30-11-2020
14	SPL.C 66/2015 (FDT)	30-11-2020
15	SPL.C 137/2015 (FDT)	30-11-2020
16	SPL.C 100/2015 (Evidnce)	01-12-2020
17	SPL.C 116/2015 (Evidnce)	01-12-2020
18	SPL.C 205/2015 (Evidnce)	01-12-2020
19	SPL.C 7/2016 (Evidnce)	01-12-2020
20	SPL.C 68/2016 (Evidnce)	01-12-2020

21	SPL.C 73/2016 (Evidnce)	01-12-2020
22	SPL.C 94/2016 (Evidnce)	01-12-2020
23	SPL.C 54/2016 (NBW Proclamation and attachment)	01-12-2020
24	SPL.C 199/2015 (SUMMONS)	02-12-2020
25	SPL.C 44/2015 (Evidnce)	02-12-2020
26	SPL.C 84/2015 (Evidnce)	02-12-2020
27	SPL.C 89/2015 (Evidnce)	02-12-2020
28	SPL.C 167/2015 (Evidnce)	02-12-2020
29	SPL.C 182/2015 (Evidnce)	02-12-2020
30	SPL.C 184/2015 (Evidnce)	02-12-2020

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 16-10-2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>FOR CROSS OF P.W.</u> 1. M.C.163/2020</p> <p><u>FOR APPEARANCE OF PARTY THROUGH V.C.</u> 2. M.C.190/2020 3. M.A.9/2019 4. M.C.13/2020</p> <p><u>FOR ARGUMENTS</u> 5. R.A.1/2019 6. R.A.9/2019 7. R.A.17/2019 8. M.A.4/2019 9. R.A.78/2019</p> <p><u>FOR EVIDENCE</u> 10. M.C.192/2020</p>	<p><u>FOR EVIDENCE</u> 1. SC.198/2014 2. SC.18/2018 3. SC.69/2018 4. SC.250/2018 5. SC.256/2018</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>FOR ORDER</u> 11. M.C.172/2020</p> <p><u>FOR JUDGMENT</u> 12. R.A.96/2018</p> <p><u>FOR NOTICE</u> 13. R.A.239/2020</p> <p><u>CALL ON</u> 14. M.C.53/2020</p> <p><u>FOR OBJECTIONS.</u> 15. R.A.101/2018 16. M.C.68/2020</p> <p><u>FOR HEARING</u> 17. M.C.150/2020</p>	<p><u>FOR ARGUMENTS</u> 6. S.C.93/2020</p> <p><u>FOR ORDER</u> 7. CRL.MISC.1283/2020 8. CRL.MISC.1315/2020</p> <p><u>FOR AWAIT TCR</u> 9. CRL.A.84/2018 10. CRL.A.158/2018 11. CRL.A.160/2018 12. CRL.A.161/2018</p> <p><u>FOR OBJECTIONS</u> 13. CRL.MISC.1309/2020</p>




VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

- NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka
2. Other cases listed on 16-10-2020 are posted to 17-10-2020

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL. DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 16/10/2020

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>ARGUMENTS:</u></p> <ol style="list-style-type: none">1) R.A. 213/20162) M.C. 7/20203) A.S. 2/20174) R.A. 195/20175) R.A. 32/20186) R.A. 32/20197) M.A. 18/2019 <p><u>Evidence:</u></p> <ol style="list-style-type: none">1) M.A. 22/20132) M.V.C. 83/20163) M.V.C. 84/20164) M.V.C. 85/20165) M.V.C. 86/2016 <p><u>Objection:</u></p> <ol style="list-style-type: none">1) EX 49/20172) R.A. 31/20183) M.C. 132/2020	<p><u>ARGUMENTS:</u></p> <ol style="list-style-type: none">1) CrI.A 31/2017 <p><u>Order:</u></p> <ol style="list-style-type: none">1) CrI.Misc. 1271/20202) CrI.Misc. 1281/2020 <p><u>Objection:</u></p> <ol style="list-style-type: none">1) CrI.Misc. 1321/2020 <p><u>FDT:</u></p> <ol style="list-style-type: none">1) SC 130/20142) SC 82/2019 <p><u>To hear:</u></p> <ol style="list-style-type: none">1) R.A. 28/20162) M.A. 10/2019 <p><u>Further Evidence:</u></p> <ol style="list-style-type: none">1) M.C. 230/2020 <p><u>Await LCR:</u></p> <ol style="list-style-type: none">1) CrI.A 101/20172) CrI.A 66/20183) CrI.A 72/20184) CrI.A 141/2018 <p><u>Notice:</u></p> <ol style="list-style-type: none">1) M.C. 69/20202) P & SC 47/2020


7th Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 16-10-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-12:00 AM				
1	CRL.R.P. 23/2018 (ARGUMENTS.) IA/1/2018		RAMESH R.V. Vs NANDAGUDI POLICE STATION	RAVISHANKAR R.N.
2	SC 58/2020 (ORDER)		DABASPETE POLICE STATION Vs A1. YALLAPPA	A
3	CrI.Misc. 1269/2020 (ORDER)		DODDEGOWDA Vs MADANAYAKANAHALLI POLICE STATION	LAKSHMIKANTH K.
4	CrI.Misc. 1292/2020 (ORDER)		LAKKAPPA D. T. Vs THALAGHATTAPURA POLICE STATION	H. C. NATARAJ
5	SC 363/2019 (HBC)		ELECTRONIC CITY POLICE STATION Vs A1. MANJUNATH E ALIAS NEPALI MANJA	A
6	SC 14/2020 (HBC)		KUMBALAGODU POLICE STATION Vs A1. AVINASH	A
7	CrI.Misc. 1307/2020 (Objection)		S. RAJESH Vs KUMBALAGODU POLICE STATION	NATARAJ D.
8	SC 149/2016 (Evidnce)		KADUGODI POLICE STATION Vs R. SHANKAR	
9	SC 36/2018 (Evidnce)		THALAGHATTAPURA POLICE STATION Vs MUNIRAJU @ SOMANNA	
10	CrI.Misc. 1259/2020 (ORDER)		SOMANATH ALIAS SOMU Vs NELAMANGALA RURAL POLICE STATION	NAGESH V.
11	SC 162/2018 (HBC)		NELAMANGALA TOWN POLICE STATION Vs A1. SRIDHARA H.	

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 16-10-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	SC 333/2019 (HBC)		KUMBALAGODU POLICE STATION Vs A1. SHARATH ALIAS SHARATH YADAV	A
13	SC 359/2019 (HBC)		KUMBALAGODU POLICE STATION Vs A1.DHANANJIAH ALIAS RENUKAPRASAD ALIAS NARI ALIAS KUDURE	A
14	SC 13/2018 (Objection)		ELECTRONIC CITY POLICE STATION Vs A2. ASGAR @ DOSAGA	
15	SC 300/2019 (Objection)		BYADARAHALLI POLICE STATION Vs A1. SATHYARAJ M. D.	A
16	Crl.Misc. 1279/2020 (Objection)		SATHISHA Vs KUMBALAGODU POLICE STATION	VISHWANATHA K. N.
17	Crl.Misc. 1317/2020 (Objection)		GIRISH Vs SOLADEVANAHALLI POLICE STATION	ANEES ALI KHAN
18	Crl.Misc. 1322/2020 (Objection)		CHANDRASHEKAR Vs THALAGHATTAPURA POLICE STATION	T. S. GURUNATH
19	Crl.Misc. 1325/2020 (Objection)		PRADEEPA K. N. Vs NELAMANGALA RURAL POLICE STATION	R. B. SADASIVAPPA

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 16-10-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-12:00 AM				
1	EX 8/2019 (HEARING)		M/S.SHIRAM TRANSPORT FINANCE COMPANY LTD, REP. BY GIRISH K. V. Vs SHASHIKUMARA N.	S. M. MAHANTHESHA
2	EX 9/2019 (HEARING)		M/S.SHIRAM TRANSPORT FINANCE COMPANY LTD, REP. BY GIRISH K. V. Vs PUTTAHONNACHAR	S. M. MAHANTHESHA
3	P and SC 23/2018 (Evidnce) IA/1/2018		RATHNAMMA Vs K N NARAYNA SWAMY	G H N
4	M.C. 142/2020 (Evidnce)		ARUNA RAJ Vs ANU B	BALUR M A
5	P and SC 23/2019 (Evidnce)		MUNIYAMMA Vs NILL	N. BALAJI
ARGUMENTS				
6	R.A. 81/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018		PARVATHAMMA Vs CHANNAMMA	SANJAYA H SETHIYA
7	R.A. 157/2019 (ARGUMENTS.) IA/1/2019 IA/2/2019		AKKYAMMA, DEAD BY LRS RAMACHANDRAIAH Vs SIDDAMMA	KDM NAIK
8	R.A. 158/2019 (ARGUMENTS.) IA/1/2019 IA/2/2019		AKKAYAMMA, DEAD BY LRS RAMACHANDRAIAH Vs RAVIKUMAR	KDM NAIK
9	R.A. 20/2018 (JUDGEMENT) IA/1/2018		C SARASAMMA Vs N SHANKAR REDDY	SHREE GANESH SHASTRI
10	R.A. 79/2018 (Amendment) IA/1/2018 IA/2/2018		S NAGESH Vs A. PRASAD	C. SHANKAR REDDY
11	R.A. 88/2018 (CALL ON) IA/1/2018 IA/2/2018		N. ASHOK Vs AKKAYAMMA	P M GOPI

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 16-10-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	EX 34/2017 (To hear)		M/S INDUSIND BANK LIMITED, GANESHA .R REP BY ITS AUTHORIZED REPRESENTATIVE R.LAKSHMIKANTHA, LEGAL EXECUTIVE Vs KRISHNAPPA	
Cases listed below are adjourned due to Covid 19				
13	M.C. 257/2020 (NOTICE)	16-01-2021	Tapan Roy Vs Mili Roy	V Pratap Kumar
14	EX 6/2019 (NOTICE)	16-01-2021	M/S.SHIRAM TRANSPORT FINANCE COMPANY LTD, REP. BY GIRISH K. V. Vs AHWATHANARAYANA G.	S. M. MAHANTHESHA
15	EX 7/2019 (NOTICE)	16-01-2021	M/S.SHIRAM TRANSPORT FINANCE COMPANY LTD, REP. BY GIRISH K. V. Vs GOPALARAJU V.	S. M. MAHANTHESHA
16	EX 10/2019 (NOTICE)	16-01-2021	M/S.SHIRAM TRANSPORT FINANCE COMPANY LTD, REP. BY GIRISH K. V. Vs LAKSHMIDEVI N. C.	S. M. MAHANTHESHA
17	R.A. 123/2019 (NOTICE) IA/1/2019	16-01-2021	GANGAMMA Vs SARALA	SANDEEP KATTI
18	R.A. 191/2019 (NOTICE) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019	16-01-2021	JOBY PAUL A. Vs YELLAPPA	B.V.MALLA REDDY
19	M.A. 133/2020 (NOTICE) IA/1/2020 IA/2/2020	16-01-2021	ASHWATHAMMA Vs THE TAHASILDAR	L. SURESH
20	Misc 54/2020 (NOTICE)	16-01-2021	THE EXECUTIVE ENGINEER (ELE.) Vs N. NARAYANASWAMY	H.V. DEVARAJU
21	Misc 55/2020 (NOTICE)	16-01-2021	THE EXECUTIVE ENGINEER (ELE.) Vs RAMEGOWDA	H.V.DEVARAJU

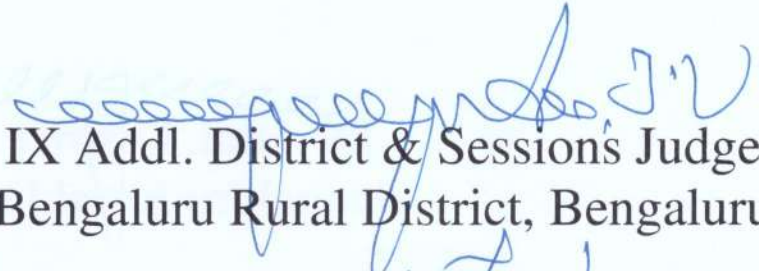
**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 16-10-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
22	M.C. 55/2020 (MEDIATION)	16-01-2021	Bhavani alias Bhavani Sharma Vs NIL	Santhosh Kumar
23	M.C. 30/2020 (Await Med. report)	16-01-2021	Ambika B K Vs NIL	K Neelakanta

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 16-10-2020 (Morning Session)

Sl. No	Nature of case	Case No
1	G & WC	16/2018
2	G & WC	17/2020
3	P & SC	7/2020
4	O.S	2/2019
5	M.A.	27/2017
6	Misc.	11/2018
7	A.S.	63/2019
8	R.A.	116/2016
9	R.A.	138/2016
10	R.A.	55/2018
11	R.A.	33/2017
12	R.A.	169/2020
13	CrI.Misc.	1313/2020
14	CrI.Msic.	1331/2020
15	SC	182/2016

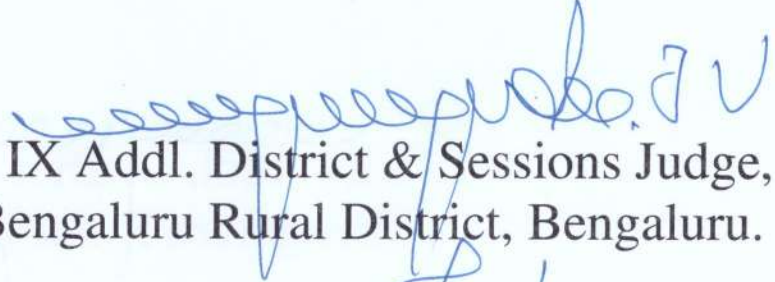

IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

19/10/2020

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 16-10-2020 (After Noon Session)

Sl. No	Nature of case	Case/ No
1	SC	118/2018
2	SC	313/2018
3	SC	333/2018
4	SC	342/2018
5	SC	59/2019
6	SC	291/2019
7	SC	372/2019
8	SC	343/2019
9	SC	38/2020
10	Spl.C	2/2013
11	Spl.C	8/2013
12	Spl.C	74/2015
13	Spl.C	190/2015
14	Spl.C	193/2015
15	Spl.C	122/2017


IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

15/10/2020